

**GOVERNMENT OF INDIA  
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2098

ANSWERED ON:10.03.2010

CBI RAIDS IN GOVERNMENT OFFICES AND BUSINESS HOUSES

Guddu Shri Premchandra;Shivanagouda Shri Shivaramagouda;Singh Shri Radha Mohan

**Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Central Bureau of Investigation (CBI) conducts raids on offices/places of Government officials and businessmen from time to time to check corruption;
- (b) if so, the total number of officials and businessmen whose places/offices were raided alongwith the details of the property/assets seized in such raids during the last one year; and
- (c) the details of the persons arrested so far?

**Answer**

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs (SHRI PRITHVIRAJ CHAVAN)

(a),(b & (c)): Searches/raids are conducted at various places including offices/place of residence of officials and businessmen as per law from time to time to check corruption and during the course of investigation to collect evidence depending on the facts and circumstances of individual cases. Number of searches conducted in different cases and details of property/asset seized during the searches form part of record of those individual cases and no separate record is maintained. However, during the period from 01-01-2009 to 28-02-2010, CBI has arrested 656 persons.